

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

No.59(ND)/2008

SECTION: UNDER SECTIONS 397 /398 OF COMPANIES ACT, 2013

IN THE MATTER OF:

M/s Rajkumar Divraj & Ors.

..... ..Petitioner

V/s

M/sRambagh Palace Hotel Pvt. Ltd

.....Respondent

Order delivered on 12.10.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner

Mr.Salman Khurshid, Sr. Advocate
Mr.Abhishek Rao, Advocate
Mr.Shailesh Suman, Advocate
Ms.Sanchita Ain, Advocate
Ms.Bhanya Bhat, Advocate

For the Respondent

Dr. U.K.Chaudhary, Sr. Advocate
Mr. Sanjeev Sen, Sr. Advocate.
Mr.Himanshu Vij, Advocate
Mr.Dev Roy, Advocate
Mr.D.D.Singh, Advocate

ORDER

As in CP No.30/2006.

U.D.Mehta
12.10.2017